

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1827**  
TO BE ANSWERED ON- 05/12/2024

**PRADHAN MANTRI ADI ADARSH GRAM YOJANA**

1827. DR. HEMANT VISHNU SAVARA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is aiming to transforming villages with significant tribal population into model village under Pradhan Mantri Adi Adarsh Gram Yojana;
- (b) if so, the details thereof especially for tribal dominated areas of Palghar district of Maharashtra;
- (c) the salient features and objectives of Pradhan Mantri Adi Adarsh Gram Yojana; and
- (d) the details of the number of villages identified for this initiative and specific infrastructure improvements being targeted under the scheme and funds released in last two years?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a) to (d):** Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) was launched by Govt for integrated development of eligible villages with 50% tribal population and 500 STs across States / UTs selected for undertaking development activities through convergence approach. An amount of Rs.20.38 lakh per village (Rs 7276 cr for 36,428 villages) was earmarked under the scheme by the Ministry of Tribal Affairs and the States were required to make Village development plan with convergence of Central STC (Schedule tribe component) and State TSP (Tribal Sub Plan) funds available with sectoral Central Govt Ministries and State Govt. In the VDP, the aim is to address gaps with regard to basic amenities identified through Antodaya Mission, in each selected village like Road connectivity, Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub- Centre, Drinking water and electricity. As on date 17,656 VDPs have been approved across country and

total funds released till date amounts to Rs.2357.50 Cr. This includes approval of VDPs of 1542 villages of Maharashtra (95 villages in Palghar District). The Ministry has released an amount of Rs. 134.85 crores to the State of Maharashtra under the scheme. An amount of Rs 179.40 cr can be released to State on submission of UC and SNA compliance, as Maharashtra has large pendency of SNA balance.

Based on learning from the success of PM JANMAN, Dharti AbbaJanjatiya Gram Utkarsh Abhiyan (DA-JGUA) has been launched which will cover more than 63000 villages including the villages covered under PMAAGY. Maharashtra will have 4975 villages as per details given below.

No. of District	No. of Block	No. of Villages	Total Population	ST Population	% ST
32	214	4975	6347798	4694682	73.96

The State Govt has been advised to cover these villages under DA- JGUA, which is more structured version of PMAAAGY with dedicated convergence of funds and Saturation for key interventions from line Ministries and State departments. It envisages providing dedicated funds for multi-sectoral interventions through convergence of specific schemes of line Ministries/Departments. Attempt has been made to remove the difficulties and challenges faced in PMAAGY.

\*\*\*\*\*